Directorate General of Foreign Trade <u>Udyog Bhawan</u> DES-V Section

Minutes of NC-V meeting due for 18.04. 2013 but actually held on 26.04.2013

The meeting No.03/AM-14 for the licensing year 2013-14 to consider the cases under Duty Exemption Schemes (Chapter-4) was due for 18.04.2013 but actually held on 26.04.2013 in Room No.4 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department
1.	Shri Nand Lal, Sr. D.O.	DIPP
2.	Shri V.K. Kohli, Deputy Director	R.O. TC, Noida
3.	Shri Kuldeep Singh, Assistant Director	MSME
4.	Shri P.P. Pasricha, F.T.D.O.	DGFT

At the outset, the Minutes of NC-V Meetings Nos.01/AM-14, dated 04.04.2013 and 02/AM-14, dated 11.04.2013 was taken for ratification. As there were no amendments to the same, the above referred minutes of 04.04.2013 and 11.04.2013 were adopted for implementation by the Committee without any amendment. The agenda for meeting No.03/AM-14 dated 18.04.2013 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 3/84-ALC3/2013 MEETING DATE : 18.04.2013

	Case No.:15/43/84-ALC3/2012	Party Name: SRI ANUSRI GARMENTS (P) LTD	Meet No/Date:3/84-ALC3/2013 18.04.2013	Status: Rejected			
	HQ File :01/84/050/00401/AM13/		Lic.No/Date:0510342104 01.01.2013	Reject			
Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that are							

|| **Decision:** The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm

has not submitted requisite information/details called for vide DGFTs letter dated 08.02.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:18/47/84-ALC3/2012		10.04.2012	Status: Approved
HQ File :01/84/050/00449/AM13/		Lic.No/Date:0810117881 28.01.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Flexible Intermediate Bulk	2,00,000	Polyprophylene woven	1,57,162 Kgs.
	Containers, actual content of raw	Kgs.	fabrics	(including 7%
	material- Polyprophy-lene woven			wastage)
	fabrics-1,46,880 Kgs., PP		PP Granules (for	13,118 Kgs.
	Granules (for manufacturing of PP		manufacturing of PP	(including 7%
	yarn for stitching)-12,260 Kgs.,		yarn for stitching)	wastage)
	PP Granules (for manufacturing of		PP Granules (for	42,898 Kgs.
	narrow weaving fabrics for tape)-		manufacturing of	
	40,860 Kgs.		narrow weaving fabrics	
			for tape)	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.:21/47/84-ALC3/2012 Party Name: MARUDHAR TANCHEM PVT. LTD,	Meet No/Date:3/84-ALC3/2013 18.04.2013	Status: Rejected
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HQ File :01/84/050/00452/AM13/	RLA File :04/24/040/00228/AM13/	Lic.No/Date:0410142947	Reject
		29.01.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that applicant firm has not submitted requisite information/details called for vide DGFTs letter dated 06.03.2013 so far. In view of above, the Committee was unable to finalise the norms and constrained to reject the case.

RLA may take suitable consequential action accordingly.

Case No.:6/50/84-ALC3/2012	Party Name: SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:3/84-ALC3/2013 18.04.2013	Status: Approved
HQ File :01/84/050/00472/AM13/		Lic.No/Date:0310724439 18.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide U.O.No.37(5)/04/2013-14/Hos. dated 17.04.2013 as detailed below:-

	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Suitcase made of plastics namely Cosmolite RG SP 55	4800 Nos.	Polypropylene Sheet (1071.1 G RT/MET) (Size:800X650X 1.11mm)	Net to net with accountability
	cm. (size: 38cm.X 55cm.X 23cm.)		PP Fabric (DTY 80D, width-104cm) lining material	6283 Sq. meter
			100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining	1330 Sq. meter
			100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material) Slider (Part No.N55-JK10)	709 Sq. meter Net to net with

				accountability
			Slider left (Part No.N87HI-JH184)	Net to net with
				accountability
			Slider right (Part No.N87HI-	Net to net with
			JH184)	accountability
			Pull Handle with metal mounting	Net to net with
			(for 55 size luggage)(Part No.H-2-	accountability
			17Y-1)	NT
			TSA Combilock with backplate	Net to net with
			(Part No. TSA21039)	accountability
			Samsonite logo (Part	Net to net with
			No.S7242)(Size:4.4mm)	accountability
			Hinge (Part No.JF-166 for	Net to net with
			Cosmolite (F-223)	accountability
			Elastic Cord (Dia 3.5mm)	2587 Meters
			Tube (Dia 8.30mm (Part No.	79 Meters
			PUN-8X1.25-SW-40)	907 Matara
			Tube shrink Thermo QU (Dia 3.82mm)	897 Meters
2.	Suitcase made of	4200 Nos.	Polypropylene Sheet (1071.1 G	Net to net with
<u></u>	plastics namely	4 200 1103.	RT/MET) (Size:795X990X	accountability
	Cosmolite RG SP 68		1.28mm)	decounted may
	cm. (Size:47 cm. X68		PP Fabric (DTY 80D, width-	7392 Sq. meter
	cm.X29 cm.)		104cm) lining material	707 = 704
			100% Polyester fabric PES NF	1617 Sq. meter
			(PU) heat EM (0.22mm THK) for	
			lining	
			100% Polyester mesh fabric,	1016 Sq. meter
			width-1.5 meter (Polyester N8H	

				lining material)	
				Slider (Part No.N55-JK10)	Net to net with accountability
				Slider left (Part No.N87HI-JH184)	Net to net with accountability
				Slider right (Part No.N87HI-JH184)	Net to net with accountability
				Pull Handle with metal mounting (for 68 size luggage)(Part No.H-2-17Y-5)	Net to net with accountability
				TSA Combilock with backplate (Part No. TSA21039)	Net to net with accountability
				Samsonite logo (Met Crome)(Size:53mm)	Net to net with accountability
				Hinge (Part No.JF-166 for Cosmolite (F-223)	Net to net with accountability
				Elastic Cord (Dia 3.5mm)	2263 Meters
				Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40)	69 Meters
				Tube shrink Thermo QU (Dia 3.82mm)	785 Meters
	3.	Suitcase made of plastics namely Cosmolite RG SP 74	4200 Nos.	Polypropylene Sheet (1071.1 G RT/MET (Size:795X990X 1.28mm)	Net to net with accountability
		cm. (Size:51.5 cm.X74cm.X31cm.)		PP Fabric (DTY 80D, width-104cm) lining material	9501 Sq. meter
4				100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining	1760 Sq. meter

			100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material)	1247 Sq. meter
			Slider (Part No.N55-JK10)	Net to net with accountability
			Slider left (Part No.N87HI-JH184)	Net to net with accountability
			Slider right (Part No.N87HI-JH184)	Net to net with accountability
			Pull Handle with metal mounting (for 74 size luggage)(Part No.H-2-17Y-3)	Net to net with accountability
			TSA Combilock with backplate (Part No. TSA21039)	Net to net with accountability
			Samsonite logo (Met Crome)(Size:53mm)	Net to net with accountability
			Hinge (Part No.JF-166 for Cosmolite (F-223)	Net to net with accountability
			Elastic Cord (Dia 3.5mm)	2263 Meters
			Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40)	69 Meters
			Tube shrink Thermo QU (Dia 3.82mm)	785 Meters
4.	Suitcase made of plastics namely Cosmolite RG SP 79	4200 Nos.	Polypropylene Sheet (1071.1 G RT/MET (Size:850X1055X 1.28mm)	Net to net with accountability
	cm. (Size:55 cm. X79cm.X34cm.)		PP Fabric (DTY 80D, width-104cm) lining material	11,252 Sq. meter
			100% Polyester fabric PES NF	2008 Sq. meter

			(PU) heat EM (0.22mm THK) for lining	
			100% Polyester mesh fabric, width-1.5 meter (Polyester N8H lining material)	1501 Sq. meter
			Slider (Part No.N55-JK10)	Net to net with accountability
			Slider left (Part No.N87HI-JH184)	Net to net with accountability
			Slider right (Part No.N87HI-JH184)	Net to net with accountability
			Pull Handle with metal mounting (for 79 size luggage)(Part No.H-2-17Y-3)	Net to net with accountability
			TSA Combilock with backplate (Part No. TSA21039)	Net to net with accountability
			Samsonite logo (Met Crome)(Size:53mm)	Net to net with accountability
			Hinge (Part No.JF-166 for Cosmolite (F-223)	Net to net with accountability
			Elastic Cord (Dia 3.5mm)	2263 Meters
			Tube (Dia 8.30mm (Part No. PUN-8X1.25-SW-40)	69 Meters
			Tube shrink Thermo QU (Dia 3.82mm)	785 Meters
5.	Suitcase made of plastics namely	600 Nos.	Shell of Cosmolite 85 (Top) (Size:58cms.X85cms.X18 cm.)	Net to net with accountability
	Cosmolite RG SP 85 cm. (Size:59 cm.		Shell for Cosmolite 85 (Bottom) (Size:58cms.X 85cms.X18 cm.)	Net to net with accountability

X85cm.X35.5cm.)	100% Polyester fabric PES NF 380 Sq. meter			
	(PU) heat EM (0.22mm THK) for			
	lining			
	100% Polyester mesh fabric, 297 Sq. meter			
	width-1.5 meter (Polyester N8H			
	lining material)			
	Slider (Part No.N55-JK10) Net to net with			
	accountability			
	Slider left (Part No.N87HI-JH184) Net to net with			
	accountability			
	Slider right (Part No.N87HI- Net to net with			
	JH184) accountability			
	TSA Combilock with backplate Net to net with			
	(Part No. TSA21039) accountability			
	Samsonite logo (Met Net to net with			
	Crome)(Size:53mm) accountability			
	Hinge (Part No.JF-166 for Net to net with			
	Cosmolite (F-223) accountability			
The R A shall be advised to take necessary action subject to compliance of other usual conditions				

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

		10.04.2012	Status: Approved
HQ File :01/84/050/00471/AM13/	RLA File :03/95/040/00896/AM13/	Lic.No/Date:0310724931 20.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide U.O.No.37(5)/05/2013-14/Hos. dated 17.04.2013 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Suitcase made of plastics namely Firelite		Shell for Firelite 55 (Top) Size:40cmX55cmX10cm.)	Net to net with accountability
	SP 55 cm. (size 40cm.X 55cm.)		Shell for Firelite 55 (Bottom) Size:40cmX55cmX10cm.)	Net to net with accountability
	20cm.)		100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining	1883 Sq. meter
			Nylon Zipper (Size No.5)	3978 Meters
			Slider (for size No.5 zipper) (Part No.N55-M67W41)	Net to net with accountability
			Nylon Zipper (Size No.3)	1512 Meters
			Slider (for size No.3 zipper) (Part No.N35-M67W41)	Net to net with accountability
			Top Handle back plate (for size 55/69/75)(Plastic mounting for travel goods)	
			Pull Handle (for 55 size firelite luggage)(Part No.55 H121-3S)	Net to net with accountability
			Hinge (Part No.JF-166 for Firelite (F-223)	Net to net with accountability
			Wheel (for Firelite 55) (Size:Dia.48)	Net to net with accountability
			Logo (Part No. Firelite N1-1365-B)	Net to net with accountability
			Logo for Firelite large 4.00mm S17552	Net to net with accountability
			TSA Combilock with backplate	-

				(Part No. TSA21039)	accountability
				Carry handle (for Firelite 55/69/75)	Net to net with accountability
				Slider Zipper part (Part No.08 RC DFB2SMS01L)	Net to net with accountability
				Slider Zipper part (Part No.08 RC DFB2SMS01R)	Net to net with accountability
				Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed)	7560 Meters
	2.	Suitcase made of plastics namely Firelite	3900 Nos.	Shell for Firelite 69 (Top) Size:47cmX69cmX14.5cm.)	Net to net with accountability
		SP 69 cm. (Size:47 cm. X69 cm.X29 cm.)		Shell for Firelite 69 (Bottom) Size:47cmX69cmX14.5cm.)	Net to net with accountability
				100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining	2680 Sq. meter
				Nylon Zipper (Size No.5)	5172 Meters
				Slider (for size No.5 zipper) (Part No.N55-M67W41)	Net to net with accountability
				Nylon Zipper (Size No.3)	1990 Meters
				Slider (for size No.3 zipper) (Part No.N35-M67W41)	Net to net with accountability
5				Carry handle (for Firelite 55/69/75)	Net to net with accountability
				Top Handle back plate (for size 55/69/75)(Plastic mounting for travel goods)	Net to net with accountability
				Pull Handle (for 69 size firelite luggage)(Part No.69 H121-2S)	Net to net with accountability

			Hinge for Firelite luggage	Net to net with accountability
			Wheel (for Firelite 69/75) (Size:Dia.60)	Net to net with accountability
			Logo (Part No. Firelite N1-1365-B)	Net to net with accountability
			Logo for Firelite large 4.00mm S17553	Net to net with accountability
			TSA Combilock with backplate (Part No. TSA21039)	Net to net with accountability
			Slider Zipper part (Part No.08 RC DFB2SMS01L)	Net to net with accountability
			Slider Zipper part (Part No.08 RC DFB2SMS01R)	Net to net with accountability
			Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed)	9229 Meters
3.	Suitcase made of plastics namely Firelite	4200 Nos.	Shell for Firelite 75 (Top) Size:52cmX75cmX15.5cm.)	Net to net with accountability
	SP 75 cm. (Size:52 cm. X 75cm. X31cm.)		Shell for Firelite 75 (Bottom) Size:52cmX75cmX15.5cm.)	Net to net with accountability
			100% Polyester fabric PES NF (PU) heat EM (0.22mm THK) for lining	3469 Sq. meter
			Nylon Zipper (Size No.5)	6126 Meters
			Slider (for size No.5 zipper) (Part No.N55-M67W41)	Net to net with accountability
			Nylon Zipper (Size No.3)	2485 Meters
			Slider (for size No.3 zipper) (Part No.N35-M67W41)	Net to net with accountability

Carry handle (for Firelite 55/69/75)	Net to net with accountability
Top Handle back plate (for size 55/69/75)(Plastic mounting for	Net to net with accountability
travel goods) Pull Handle (for 75 size firelite luggage)(Part No.75 H121-2S)	Net to net with accountability
Hinge for Firelite luggage	Net to net with accountability
Wheel (for Firelite 69/75) (Size:Dia.60)	Net to net with accountability
Logo (Part No. Firelite N1-1365-B)	Net to net with accountability
Logo for Firelite large 4.00mm S17553	Net to net with accountability
TSA Combilock with backplate (Part No. TSA21039)	Net to net with accountability
Slider Zipper part (Part No.08 RC DFB2SMS01L)	Net to net with accountability
Slider Zipper part (Part No.08 RC DFB2SMS01R)	Net to net with accountability
Polyester Coil Zipper Chain (Size No.8 RCPU2 Chain P17R dyed)	10,881 Meters

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:8/50/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:3/84-ALC3/2013 18.04.2013	Status: Deferred
$\begin{vmatrix} 1 \\ 6 \end{vmatrix}$	HQ File :01/84/050/00474/AM13/			Defer Date: 23.05.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 23.05.2013.

	Case No.:7/50/84-ALC3/2012	Party Name: RELIANCE INDUSTRIES LTD.	Meet No/Date:3/84-ALC3/2013 18.04.2013	Status: Deferred
$\Big\ _7 \Big\ _7$	HQ File :01/84/050/00473/AM13/			Defer Date: 23.05.2013

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite comments are still awaited from Department of Chemical & Petro-Chemical, Ministry of Chemical & Fertilizers in the matter. Therefore, the Committee has decided to await the same and defer the case for re-listing on 23.05.2013.

II I	Party Name:STAND21 EXPORTS (INDIA) PVT LTD.	10.04.2012	Status: Approved
HQ File :01/84/050/00475/AM13/		Lic.No/Date:0410143641 25.02.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/06/2013-14/Hosy., dated 17.04.2013 as

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S.No.	Export Product	Export	Import item	Quantity
		Quantity		allowed
1.	Gloves (Nomex),	3000 Pair	50% Viscose 50% Aramide jersey	1440 Sq.
	Model: DAYTONA		knitted fabric, GSM-170+/-10%,	meter
	& outside Seam-II)		width-53", Ref A 501	
			100% Aramide jersey knitted nomex	1140 Sq.
			fabric, GSM-240+/-10%, width-60",	meter
			Ref B119 & Ref A 427	
			100% Aramide knitted nomex fabric	72 Sq.
			(ST2000), GSM-240+/-10%, width-	meter
			59", Ref F190	
			100% Aramide knitted nomex fabric	190 Sq.
			(ST3000), GSM-240+/-10%, width-	meter
			59", Ref F220 & Ref F290	
			100% Nomex thread-40/3s, in different	1,50,000
			13 colour	Meters
			100% Nomex thread-70/2s, in natural	1,50,000
			colour	Meters
			Labels (FIA 8856-2000)	6000 Set

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	1	10.04.2012	Status: Approved
HQ File :01/84/050/00470/AM13/		Lic.No/Date:3410036398 14.03.2013	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details

	in this case. Accordingly, Cetailed below:-	committee after	deliberations decided to ratify the	Advance Authorization			
S.No.	S.No. Export Product Export Import item Quantity allowed						
		Quantity					
1.	Fabrics made out of	7002.800	Aramid yarn (Product grade:	7493.000 Kgs.			
	filament yarn of Aramids	Kgs.	Yarn K129 type 964C 1100	(Including 7%			
	(Kevlar fabrics)	_	Dtex or Yarn K129 type 964C	wastage)			
			3140 Dtex or yarn K29 type				
			963 3300 Dtex).				

MANUAL AGENDA CASE

(10)

Case No.42	M/s Shahi Exports Pvt. Ltd., Bangalore			
NC 03/AM-14, dt. 18.04.2013	File No.01/84/171/104/AM-13/DES-V			
Ratification of input output norms in respect of Advance Authorization No.0710087056 dated				
16.03.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee on the basis of CAD/CAM, measurement and sketch of export product and after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Gents jacket made of 100% Cotton dyed fabric, GSM- 295+/-10% (Style No.JT188)	1538 Nos.	100% Cotton dyed fabric, GSM-295+/-10%	5060.00 Sq. meter

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

Case No.43	M/s Grindwell Nortion Ltd. or M/s Grindwell Nortion	
	International Ltd., Bangalore	
NC 03/AM-14, dt. 18.04.2013	File No.01/84/162/499/AM-13/DES-V	
Ratification of input output norms in re	espect of Advance Authorization No.0710090486 dated	
30.08.2012.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP. It was decided to await the same and defer the case for re-listing on 09.05.2013.

(12)

Case No.44	M/s Jiwanram Dheoduttarai Industries Pvt. Ltd., Kolkata			
NC 03/AM-14, dt. 18.04.2013	File No.01/84/162/333/AM-13/DES-V			
Ratification of input output Norms in respect of Advance Authorization No. 0210178904 dated				
25.06.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/07/2013-14/Hosy., dated 17.04.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1.	Coverall: Miner 2011-	2250 Nos.	70% Kermal 30% Len FR fabric,	2.33 Sq. meter
	V3HV3 Colour-		GSM-240+/-10%, width-148 cms.	per piece
	Navy/ Orange made		Navy colour	
	of Kermal and Len		Kermal mixture fabric, GSM-245+/-	2.49 Sq. meter
	fabric		10%, width-148 cms., Orange	per piece
			colour	
			Reflective tape silver, width-50mm	0.46 Sq. meter
				per piece
			Zipper No.5 – IM#TQ-3852,	Net+1% wastage
			Golden metal zipper, fire resistant	

nomex tape	
Zipper No.5 – IM#TQ-3853,	Net+1% wastage
Golden metal zipper, fire resistant	
nomex tape	
IM#TQ-4423, No.5 Vislon zipper	Net+1% wastage
enameled, fire resistant nomex tape	

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(13)

Case No.45	M/s Chelsea Mills, Gurgaon			
NC 03/AM-14, dt. 18.04.2013	File No.01/84/171/166/AM-13/DES-V			
Ratification of input output norms in respect of Annual Advance Authorization No. 0510340469 dated				
10.12.2012.				

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify Advance Authorization issued in this case as per written comments of DC(MSME) conveyed vide their U.O.No.37(5)/08/2013-14/Hosy., dated 17.04.2013 as detailed below:-

S.No.	Export Product	Export	Import item	Quantity allowed
		Quantity		
1A.	Girls Romper made of 100%	11,400	100% Cotton Denim/ Chambray	1.98 Sq. meter
	Cotton Denim/ Chambray	Nos.	fabric, GSM-135+/-10%	per piece
	fabric, GSM-135+/-10%,		70% Polyester 30% Cotton dyed	0.25 Sq. meter
	Style:426866/485525		fabric, GSM-105+/-10%	per piece
			Elastic	0.60 Meter per
				piece

			Sensor Tags	1 per piece
2A.	Girls Dress made of 100%	9300 Nos.	100% Cotton Denim/ Chambray	2.64 Sq. meter
	Cotton Denim/ Chambray		fabric, GSM-135+/-10%	per piece
	pleated tiered fabric, GSM-135+/-10%,		Metal ring sliders (adjustable buckle)	2 set per piece
	Style:527881/485303		100% Polyester lace	8.10 Meter per
			Sensor Tags	piece 1 per piece
3A.	Infants/Girls ruffled tiered Dress with diaper made of	9500 Nos.	100% Cotton Denim/ Chambray fabric, GSM-135+/-10%	1.31 Sq. meter per piece
	100% Cotton Denim/ Chambray fabric, GSM-		100% Polyester lace	3.40 Meter per piece
	135+/-10%, Style:572882		100% Cotton dyed fabric, GSM-100+/-10%	0.45 Sq. meter per piece
			Sensor Tags	1 per piece
4A.	Infants/Girls ruffled Rompers made of 100% Cotton	3754 Nos.	100% Cotton Denim/ Chambray fabric, GSM-135+/-10%	1.24 Sq. meter per piece
	Denim/ Chambray fabric, GSM-135+/-10%,		Elastic	0.95 Meter per piece
	Style:425759/380848		Cotton Tape	1.45 Meter per piece
			100% Polyester net fabric	0.12 Sq. meter per piece
			Snap fastners	3 set per piece
			Sensor Tags	1 per piece
5A.	Infants/Girls pleated flared	8780 Nos.	100% Cotton Denim/ Chambray	0.92 Sq. meter
	long Skirts with diaper made		fabric, GSM-185+/-10%	per piece
	of 100% Cotton Denim/		Elastic	0.95 Meter per
	Chambray fabric, GSM-			piece

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	185+/-10%, Style:573107/380890		100% Polyester lace	2.18 Meter per piece
			100% Cotton dyed fabric, GSM- 105+/-10%	0.30 Sq. meter
			Sensor Tags	per piece 1 per piece
6A.	Infants & Girls Tiered Top	6100 Nos.	100% Cotton Denim/ Chambray	0.69 Sq. meter
	made of 100% Cotton		fabric, GSM-155+/-10%	per piece
	Denim/ Chambray fabric,		100% Polyester lace	1.15 Meter per
	GSM-155+/-10%,			piece
	Style:572883/380885		Elastic	0.80 Meter per piece
			Sensor Tags	1 per piece
7A.	Infants Dress made of 100%	5300 Nos.	100% Cotton Denim/ Chambray	1.54 Sq. meter
	Cotton Denim/ Chambray		fabric, GSM-155+/-10%	per piece
	fabric, GSM-155+/-10%, Style:572569		Sensor Tags	1 per piece
8A.	Girls' Tank Dress made of	4404 Nos.	100% Cotton Denim/ Chambray	0.96 Sq. meter
	100% Cotton Denim/		fabric, GSM-155+/-10%	per piece
	Chambray fabric, GSM-155+/-10%,		Sensor Tags	1 per piece
	Style:574398/485258			
9A.	Girls' flared Shorts with	10,830	100% Cotton Denim/ Chambray	. *
	wide belt made of 100%	Nos.	fabric, GSM-195+/-10%	per piece
	Cotton Denim/ Chambray		82% Polyester 18% Cotton dyed	0.20 Sq. meter
	fabric, GSM-195+/-10%,		fabric	per piece
	Style:426885/485370		Sensor Tags	1 per piece
10A.	Infants/Bubble Romper	10,390	100% Cotton Denim printed	0.77 Sq. meter
	made of 100% Cotton	Nos.	chambray fabric, GSM-160+/-	per piece

	Denim printed chambray fabric, GSM-160+/-10%, Style:424709/472093		10% 100% Cotton yarn dyed tape	0.75 Meter per piece
11A.	Infants Dress with diaper made of 100% Cotton Denim printed chambray fabric, GSM-160+/-10%, Style:572571/422140	6120 Nos.	100% Cotton Denim printed chambray fabric, GSM-160+/-10%	0.98 Sq. meter per piece
12A.	Infants/Girls Shorts made of 100% Cotton denim fabric, GSM-170+/-10%, Style: 395009/614752/503326	5237 Nos.	100% Cotton denim fabric, GSM-170+/-10%	0.82 Sq. meter per piece

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

(14)

Case No.46	M/s Niyaz Apparels, Chennai	
NC 03/AM-14, dt. 18.04.2013	File No.01/84/162/317/AM-13/DES-V	
Ratification of input output norms in respect of Advance Authorization No.0410021175 dated		
14.12.2001.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the requisite information/details are still awaited from the applicant firm to consider the proposal. Therefore, the Committee has decided to await the same and defer the case for re-listing on 16.05.2013.

(15)

Ì	Case No.47	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
	NC 03/AM-14, dt. 18.04.2013	File No.01/84/50/188/AM-13/DES-V

Ratification of input output norms against Advance Authorization No.0510332087 dated 21.08.2012.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.05.2013.

(16)

Case No.48	M/s Precise Seamless Apparels Pvt. Ltd., New Delhi
NC 03/AM-14, dt. 18.04.2013	File No.01/84/50/190/AM-13/DES-V
Ratification of input output norms against Advance Authorization No.0510332416 dated 23.08.2012.	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and decided to refer to DC(MSME) for their examination and comments. It was decided to defer the case for re-listing on 09.05.2013.

Case No.49	Association of Sodium Hydrosulphite Manufacturers, Vadodara	
NC 03/AM-14, dt. 18.04.2013	File No.01/84/162/542/AM-13/DES-V	
Review of Standard Input Output Norms (SION) Nos. G7 and G46 as Sodium Hydro-sulphite is not		
consumed during the production of the articles and disallow import of SHS in these entries as it is not		
being used in the final product but is being sold in the market without imposition of ADD.		

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that Association of Sodium Hydrosulphite Manufacturers, Vadodara represented for the removal of Sodium Dithionate/Sodium Hydrosulphite from the list of inputs under SION G-7 and G-46 as the same is not commonly used for bleaching in leather processing, but it is being sold in the market without imposition of ADD. The Committee after deliberations as per written comments of DIPP conveyed vide their I.D.No.7/17/2013-TSW, dated 17.04.2013 recommended that the input item "Sodium Dithionate (Hy-drose) may be removed

from SION G-7 (at Srl. No.20) and G-46 (at Srl. No.22).
